

ITEM NO.501

COURT NO.5

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8486/2011

M/S TRIMURTHI FRAGRANCES (P) LTD.
THROUGH ITS DIRECTOR SHRI PRADEEP KUMAR AGRAWAL

Appellant(s)

VERSUS

GOVT.OF N.C.T OF DELHI THROUGH ITS
PRINCIPAL SECRETARY (FINANCE) & ORS.

Respondent(s)

WITH

C.A. No. 8485/2011 (XIV-A)

C.A. No. 8487/2011 (XIV-A)

C.A. No. 8496-8501/2011 (XII)

C.A. No. 8502/2011 (XII)

C.A. No. 8617/2014 (III-A)

C.A. No. 10374-10379/2014 (III-A)

C.A. No. 8488/2011 (XIV-A)

C.A. No. 8491-8494/2011 (XIV-A)

C.A. No. 8495/2011 (XIV-A)

SLP(C) No. 33322/2017 (XI)
(FOR ADMISSION and I.R. and IA No.130575/2017-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.130572/2017-EXEMPTION FROM
FILING O.T.)

Date : 06-09-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

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Ms. Sunaina Kumar, Adv.
Ms. Kanishka Mittal, Adv.

Mr. Madhav Bhatia, Adv.
Mr. Dhruv Surana, Adv.
Mr. Shreshth Arya, Adv.
Mr. Aditya Pandey, Adv.
Ms. Bharti Tyagi, AOR

Mr. Pawanshree Agrawal, AOR
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Mrs. Prabha Swami, AOR
Mr. Nikhil Swami, Adv.
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Mr. Amit Kumar Pathak, Adv.
Mr. Tushar Thareja, Adv.

Mr. R. Nedumaran, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Heard learned counsel for the parties.

Hearing concluding.

Judgment reserved.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(MATHEW ABRAHAM)
COURT MASTER (NSH)**